



**GOVERNMENT OF JAMMU AND KASHMIR  
SCHOOL EDUCATION DEPARTMENT,  
CIVIL SECRETARIAT, JAMMU/KASHMIR.**

**Notification**

**Srinagar, the 11<sup>th</sup> September, 2019**

**SRO 529** - In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir, the Government hereby makes the following amendment in Jammu and Kashmir School Education (*Subordinate*) Service Recruitment Rules, 2008 namely:-

In Schedule II (B) for the entry appearing in columns 3, 4, 5 and 6 against Class III, Category A, the following entries shall respectively be substituted:

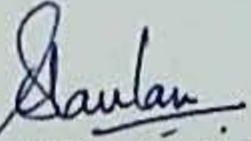
Category	Designation	Pay band with Grade Pay	Qualification for direct recruitment	Method of recruitment
2	3	4	5	6
A	i) Teachers (including teachers of Mobile Schools)	i) Level-5 Rs.29200-92300 for Graduates ii) Level-4 Rs.25500-81100 for existing Under Graduates.	Graduate from any recognized University. Preference will be given to the candidates having higher qualification and those having passed M.Ed., B.Ed.	a) 95% by direct recruitment with the following ratio:- i) 60% from amongst the graduates in any discipline. ii) 30% from amongst the Science /Math Graduates having Physics, Chemistry, Zoology, Botany or Maths as one of the subjects in graduation. iii) 10% from amongst the Graduates with Urdu as one of the subjects in graduation. b) 5% by promotion from Class-IV category-"B" who are Graduate with 3 years substantive service in that class.
	ii) Teacher Grade-II	Level-5 Rs.29200-92300 w.e.f 01.09.2018	Graduate from any recognized University. Preference will be given to the candidates possessing B.Ed or M.Ed. or Masters Degree.	100% by selection out of the Regularized Rehbar-e-Taleem Teachers (RReTs) *
	iii) Teacher Grade-III	Level-4 Rs 25500-81100.w.e.f. 01.09.2018	10+2 from a recognized Board. Preference will be given to the candidates possessing Diploma in Elementary Education.	100% by selection out of the Regularized Rehbar-e-Taleem Teachers (RReTs)**

\*The Cadre of 'Teacher Grade-II' is created exclusively for the purpose of adjusting RReTs. It shall constitute a distinct cadre till all the eligible RReT, transited to the post of Teachers Grade-II, vacate these

posts due to resignation, superannuation, death, promotion or otherwise. Consequently, the cadre of Teacher Grade-II will stand abolished automatically after the last incumbent vacates the post.

**\*\* The Cadre of 'Teacher Grade-III' is created exclusively for the purpose of transition/appointment of non-Graduate RReTs. It shall get subsumed/merged into Teacher Grade-II once the Teacher Grade-III are appointed as Teacher Grade-II or vacate the post on superannuation/resignation/demise whichever is earlier.**

**By Order of the Government of Jammu and Kashmir.**



**(Sarita Chauhan), IAS**

Commissioner/Secretary to the Government  
School Education Department.

Dated: 11 .09. 2019

No.EDU/HRM/MOM/01/2019

Copy to the:-

1. All Financial Commissioners.
2. Director General of Police, J&K.
3. Principal Resident Commissioner, J&K Government, New Delhi.
4. All Principal Secretaries to the Government.
5. Chief Electoral Officer, J&K.
6. All Commissioner/Secretaries to the Government.
7. Divisional Commissioner, Jammu/Kashmir/Ladakh.
8. All Deputy Commissioners.
9. All Heads of the Departments/Managing Directors.
10. Secretary, J&K Public Service Commission.
11. Director, Estates, J&K.
12. Director Information, J&K.
13. Director, Achieves, Archaeology and Museums, J&K.
14. Secretary, J&K Legislative Assembly/Council.
15. Chairman, JK BOSE, Jammu.
16. Director, School Education, Kashmir/ Jammu.
17. OSD to Advisor (K)/ (G)/(S)/(KS)/(F) to the Hon'ble Governor.
18. State Project Director, Samagra Shiksha.
19. Principal, State Institute of Education, Jammu/Srinagar.
20. Joint Directors, Education, Jammu/Kashmir (All).
21. Chief Education Officers of Jammu/Kashmir/Ladakh Division (All).
22. Principals DIET Jammu/Kashmir Division (All).
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24. Private Secretary to the Chief Secretary, J&K.
25. Private Secretary to the Ld. Advocate General, J&K.
26. Private Secretary to the Commissioner Secretary to Government, School Education Department.
27. Private Secretary to the Secretary to Government, General Administration Department.
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